

19.12.2011.

Hon'ble Justice Shri Alok Kumar Singh, Member (J)
Hon'ble Shri S. P. Singh, Member (A)

For applicant Sri R. S. Gupta.

For respondents Sri Ganga Singh.

Sri Ganga Singh, learned counsel for the respondents points out that this O.A. has become infructuous because the promotion has already been granted in favour of the applicant. The learned counsel for the applicant fairly concedes that it has become infructuous.

In view of the above, O.A. is dismissed having become infructuous. No order as to costs.

S.P.Singh
19/12/11

(S. P. Singh)
Member (A)

Alok Singh

(Justice Alok Kumar Singh)
Member (J)

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*SPS by T. O. C. for
Recd/19-12-2011
19/12/11
21-12-2011*